

**In the National Company Law Tribunal, Jaipur**

**Item No. 107**

**CP No. (IB)-1204/ND/2018**

**TA No. 159/2019**

**UNDER SECTION 9 OF IBC, 2016**

**In the matter of:**

**Sh. Raj Kumar Tulsian**

**.....Applicant/Petitioners**

**VS.**

**M/s Prayag Polytech Pvt. Ltd. & Ors.**

**.....Respondent**

**Order delivered on 13.02.2020**

**Coram: SH. P. S. N. PRASAD, HON'BLE JUDICIAL MEMBER**

**SH. RAGHU NAYYAR, HON'BLE TECHNICAL MEMBER**

For Petitioner (s) : Nikhil Yadav, Proxy Counsel

For Respondent(s) : Virender Ganda, Sr. Adv.  
Vipul Ganda, Adv.  
Sandeep Taneja, Adv.  
Puneet Maheshwari, Adv.  
Shreya Jain, Adv.  
Alexandra Celestine, Adv.

**ORDER**

Heard the submissions made by the counsel for both the parties. Counsel for the Corporate Debtor seeks time in this matter. The reply of the Corporate Debtor is on record. Post the matter for further consideration on 05.03.2020.

*Sdr*

**(RAGHU NAYYAR)  
TECHNICAL MEMBER**

*Sdr*

**(P. S. N. PRASAD)  
JUDICIAL MEMBER**